

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:436
ANSWERED ON:15.05.2006
EXTENSION OF NATIONAL CHILD LABOUR PROJECT
Pradhan Shri Dharmendra;Singh Shri Sugrib

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether proposals have been received from various States to extend National Child Labour Project (NCLP) to some other districts also where the problems of poverty and child labour are acute and compelling;
- (b) if so, the details thereof, State-wise; and
- (c) the present status of these proposals?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 436 FOR ANSWER ON 15.05.06 REGARDING 'EXTENSION OF NATIONAL CHILD LABOUR PROJECT' BY SHRI DHARMENDRA PRADHAN AND SHRI SUGRIB SINGH

(a) & (b): Yes, Sir. Requests have been received from Orissa, Bihar, Rajasthan and Maharashtra states for extending the scheme of National Child Labour Projects (NCLP) to some more districts in their respective states. State-wise details of the additional districts proposed by the states for coverage under the NCLP scheme are as follows:

Sl. No. Name of the State Name of the Districts

- | | | |
|---|-------------|--|
| 1 | Orissa | Sundergarh, Keonjhar, Bhadrak, Kendrapara, Jagatsinghapur, Jaipur, Dhenkanal, Nayagarh, Khurda, Puri, Kandhamal, Boudh |
| 2 | Bihar | Munger |
| 3 | Rajasthan | Dausa, Rajasamand, Hanumangarh, Sawai Madhopur, Baran, Karauli, Jaisalmer, Kota and Sirohi |
| 4 | Maharashtra | Parbani, Hingoli, Akola and Chandrapur. |
| 5 | Tripura | West Tripura |
| 6 | Nagaland | Mokokchung, Tuensang, Mon, Wokha, Phek, Zunheboto, Kohima, Longleng, Kiphire, Peren. |

(c): The Scheme of National Child Labour Projects is a Plan Scheme. The Planning Commission had given its approval for expansion of NCLP from 100 to 250 districts during the 10th Five Year Plan. All these additional 150 districts have been identified and projects sanctioned. Consideration of any new proposal will be subject to the approval of the Planning Commission for expansion of the scheme of NCLP during the 11th Plan period.